

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1850 & 1849 OF 2019 IN
DFR NO. 2221 OF 2019

Dated : 16th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Company Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Udit Gupta
Mr. Anup Jain
Ms. S. Rama

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Mr. Yashaswi Kant for R-2

ORDER

IA NO. 1850 OF 2019
(Application for urgent listing)

For the reasons stated in the application, list the matter on **23.10.2019**.

Application is disposed of.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj